

have actually been penalised for selling sodium sulphate as fertilizer?

Shri S. K. Patil: We have found out that the company, whose name has just been mentioned, has been doing so. They are proceeding against the firm. There are some legal difficulties. I do not want to explain that because the whole case is *sub judice* just now in a court of law.

Food and Agriculture Organisation of U.N.

514. **Shri P. C. Borooh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Food and Agriculture Organisation of the U.N. has drawn out a programme for helping under-developed countries with huge quantities of surplus foods and some cash; and

(b) if so, how much aid is expected to be received by India under the programme?

The Minister of Food and Agriculture (Shri S. K. Patil): (a) and (b). A Statement is placed on the table of the House.

STATEMENT

A 100 million dollar World Food Programme to be operated on an experimental basis for 3 years has been drawn up by the Food & Agriculture Organization to assist under-developed countries in (i) meeting emergency food needs and emergencies inherent in chronic malnutrition including the establishment of food reserves; (ii) assisting in pre-school and school feeding; and (iii) implementing pilot projects, using food as an aid to economic and social development, particularly when related to labour intensive projects and rural welfare.

The contributions to the Programme to be obtained on a voluntary basis will be mostly in food-grains. The cash component thereof will be utilised for meeting overhead expenses.

It is too early to indicate what India's share of the aid will be as the preliminaries connected with the implementation of the programme have not yet been completed.

Shri P. C. Borooh: May I know on what terms the Food and Agricultural Organisation is going to take the food-grains of the surplus country and on what terms it is going to give food-grains to the deficient countries?

Shri S. K. Patil: Some years ago we have made a suggestion on behalf of our country to the FAO that they should establish a food bank, the idea being that the surplus countries may place all their surplus grains at their disposal so that they can be advantageously used in the deficit countries. This is the first stage and 100 million dollars have been placed at the disposal of the FAO so that it should be taken further on.

Shri P. C. Borooh: May I know from which countries this aid is expected?

Shri S. K. Patil: 100 million dollars has been placed at the disposal of FAO by the USA. Surplus countries are those where food is surplus and deficit countries are equally better known.

Shri P. C. Borooh: May I know whether India will be benefited by this?

Mr. Speaker: India is a deficit country.

Shri S. N. Chaturvedi: May I know whether this pool will affect the bilateral agreements that have been entered into by India with other countries?

Shri S. K. Patil: It would not affect them, because under the agreements that have already been made, the contractual obligations have got to be fulfilled. It is a better state of affairs. If it is done and the whole surplus is pooled together—of course, not physically pooled; there are other ways of doing it—the distribution would be

better and the FAO being an international agency, it could better be used for that purpose.

SHORT NOTICE QUESTION

Criminal Assault on Women in Pathankot Express

S.N.Q. & { Shrimati Vijaya Raje
Scindia:
Shrimati Maimoona Sultan:
Shri Ram Sewak Yadav:
Shri Prakash Vir Shastri:
Shri Krishnapal Singh:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that R.M.S. staff members criminally assaulted two women in Pathankot Express between Morena and Dholpur on Friday the 27th April, 1962; and

(b) if so, what action has been taken against those guilty persons?

The Minister of Transport and Communications (Shri Jagjivan Ram):

(a) A complaint has been lodged with the Police against three porters and two sorters. The Police registered a case under section 376 and 511 of the Indian Penal Code against these officials and arrested them.

(b) The case is under investigation. The arrested officials have been placed under suspension.

Shrimati Vijaya Raje: Was there not a similar case some time back when a woman and a child were thrown out of a moving train?

Mr. Speaker: That is a different question altogether.

Shri S. M. Banerjee: May I know what are the actual details of the case? A Short Notice Question has been tabled, on the basis of some facts.

Mr. Speaker: That will be enquired into by the Police.

Shri S. M. Banerjee: Before going to the Police the Railway Ministry would have the details of the case with them.

Shri Jagjivan Ram: A complaint has been lodged.

At about 10 P.M. on the 26th April 1962 the R.M.S. Section in the Pathankot Express left Jhansi with one head sorter, eight sorters and three porters. Work was being carried on in a mail van and a third class compartment attached to it. There was an inter-communication door between the mail van and the third class compartment. There was complete failure of electric light and work in the mail van was being carried on with candle lights.

At Morena, where the train arrived at about 0:29 hrs. two gentlemen accompanied by two ladies and five children attempted to board the third class compartment. The staff present in the compartment admitted the two ladies and the five children, stating that the compartment was a ladies' compartment and the gentlemen should not, therefore, get into it. They boarded some other compartment. The three porters and two of the sorters are alleged to have misbehaved with the ladies and dropped them at Dholpur station at 0:59 hours. The gentlemen detected this and lodged a complaint with the Police at Agra. These officials were arrested by the Police and a case has been registered against them. They have been suspended by the Department.

Shrimati Maimoona Sultan: I submit that in spite of the best arrangements, incidents like murders take place. The frequency and the boldness with which these incidents take place, not almost every day but very frequently, prove the absolute inefficiency of the railway administration.

Mr. Speaker: Now the question.

Shrimati Maimoona Sultan: I come to that.

Mr. Speaker: I did not say it was not relevant; I only said: now the question.